

Problem of Resistance of Malaria Parasites to Drugs and use of Herbal Medicines "Qinghao"

765. SHRI CHINTA MOHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the problem of resistance of malaria parasites to the drugs now available has assumed serious proportions ;

(b) whether it is also a fact that anti-malarial drugs now available cause serious side-effects ;

(c) whether Government are aware of the use of effective herbal medicine "qinghao" in China as reported in 'News Time' dated 15 October, 1985. ;

(d) whether any similar traditional herbal indigenous plants are available in the country and tested out by Central Drugs Research Institute, Lucknow and other laboratories ; and

(e) whether Government are aware of neglect of medical Research and Development for developing antimalaria vaccine and indigenous drugs by Indian Council of Medical Research, Council of Scientific and Industrial Research etc. ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) No, Sir. However, in some pockets of the country *P. falciparum* parasite has shown some resistance to Chloroquine, the traditional drug used for treatment of malaria.

(b) No, Sir.

(c) and (d) According to the information available, "Quinghaose", a herbal medicine used in China from very old days, is very effective in the treatment of cordral malaria. In India also, indigenous Ayurvedic drugs like 'Ayush-64' and Rigril, have been tested in Central Drug Research Institute, Lucknow and National Institute of Communicable Disease, Delhi. Trials of "Ayush" on animal model are still not conclusive.

(e) The I.C.M.R. is actively involved in undertaking malaria vaccine trials in the country under the Gandni Reagan Science Technology Initiative.

On-Going Irrigation Projects in Manipur

766. SHRI N. TOMBI SINGH : Will the Minister of WATER RESOURCES be pleased to state :

(a) the names of the on-going irrigation projects in Manipur and their respective progress ;

(b) whether any survey for irrigation projects is in progress on the sources of Imphal and the Iril rivers in Manipur ; and

(c) if so, the details thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) The information is given in the statement given below.

(b) and (c) The Central Government is not carrying out any surveys for irrigation projects in Manipur. The State Government are carrying out surveys of 17 irrigation projects on different rivers including Iril, of which work on 5 projects is in an advanced stage.

**Statement
Progress of Ongoing Irrigation Projects in Manipur**

(Rs. in crores)

Sl. No.	Name of the Project	Latest estimated cost	Anticipated Expenditure Incurred upto March, 1985
1	2	3	4

PRE SEVENTH PLAN PROJECTS

A. Major Projects

1.	Singda Irrigation	9.08	7.41
2.	Thoubal	80.00	11.86
3.	Loktak Lift Irrigation Scheme	23.53	21.36
4.	Khuga	34.00	4.19

1	2	3	4
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B. Medium Projects

1. Khaupam Dam	2.98	2.75
2. Imphal Barrage	5.28	4.75
3. Seikmai Barrage	6.64	5.57

Steps for Uniform Standard of Education by University Grants Commission

767. SHRI N. TOMBI SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the University Grants Commission is taking up any steps for ensuring uniform standard of education at the University level throughout the country;

(b) if so, details thereof ; and

(c) if not, whether the Commission proposes to conduct a special survey in this regard to identify the main causes of the lack of uniformity in standard and to find remedies thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) and (b). In order to ensure a measure of comparability in the standards of education offered by different universities, the University Grants Commission has prescribed regulations specifying the minimum standards of instructions for the award of BA/B. Sc/B. Com. degrees by the universities. These regulations provide that the number of actual teaching days in an academic year should not be less than 180; that the universities should adopt the guidelines issued by the U.G.C. for the conduct of examinations ; that teachers who do not fulfil the minimum qualifications prescribed by the Commission should not be appointed to teaching posts ; and that the workload of teachers should be prescribed in accordance with the guidelines issued by the U.G.C. The Commission has also decided to hold a national test for the award of Junior Research Fellowships. This test is intended to ensure that there is a measure of comparability in the performance levels of graduates from different universities who are awarded fellowshi ps.

(c) Does not arise.

Lifting of Ban on Creation of Posts for the Metro Railway

768. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Metro Railway authorities have requested the Department of Railways to lift the ban on creation of posts for the Metro Railway in Calcutta.

(b) if so, the details thereof ;

(c) the number of staff required for the running and maintenance of Metro Railway in Calcutta ;

(d) the contemplation of Government in relation to the proposal for lifting of the ban on creation of posts for the Metro Railways ; and

(e) the steps taken/proposed for selection of suitable staff for maintenance, engineering, security, electrical and other departments of Metro Railway in Calcutta ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) to (e). A statement is given below.

Statement

(a) No, Sir.

(b) Does not arise.

(c) For the already commissioned Esplanade-Bhowanipur and Dum Dum-Belgachia sections, 317 staff and 7 officers are deployed. Additional staff and officers as needed will be posted when further sections are opened.

(d) Does not arise in view of reply to Part (a) of the question.